

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No. 330

CA (CAA)- 128/ND/2019 Appeal No-
647/230- 232/ND/2019

IN THE MATTER OF:

Venus Management Consultants Pvt Ltd

.....PETITIONER

SECTION

Under Section 230-232

Order delivered on 01.10.2019

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :
For the Respondent/Corporate Debtor :

ORDER

Bench officer has intimated that notice has not been sent to the Counsels for the petitioner pursuant to the earlier order dated 19.09.2019. To put up on 23.10.2019.

Sdf

(Sumita Purkayastha)
MEMBER (TECHNICAL)

Sdf/-

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)